

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2574

ANSWERED ON:12.03.2010

POWER EXCHANGES

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**Will the Minister of POWER be pleased to state:**

- (a) the details of power exchanges existing in the country as on date;
- (b) whether the Government has received proposals for the setting up of new power exchanges;
- (c) if so, the details thereof;
- (d) the pattern of share holdings by the Foreign Institutional Investors` in these exchanges;
- (e) whether the Central Electricity Regulatory Commission (CERC) proposes to change the norms for the setting up of power exchanges in the country; and
- (f) if so, the details thereof along with the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (c): There are two Power Exchange at present which are under operation by the name Indian Energy Exchange Limited (IEX) and Power Exchange India Limited (PXI).

(i) IEX is promoted by Financial Technology (India) Limited (FTIL) and Power Trading Corporation of India Limited (PTC) and having other equity partners as M/s. Adani, IDFC, Lanco, Reliance Energy, REC and Tata Power. It was given the in-principle approval for setting up and operating the power exchange vide CERC`s Order dated 31.08.2007. Subsequently, the Commission vide order dated 09.06.2008 accorded the approval of byelaws and rules of the exchange submitted by IEX. The Power Exchange was operationalized on 28.06.2008. Later PTC was replaced by PTC India Financial Services Limited and Jindal Power also joined as equity partner.

(ii) M/s. Power Exchange India Limited (PXI) is promoted by National Stock Exchange of India Limited (NSE) and National Commodity and Derivative Exchange Limited (NCDEX) each holding 50% of equity. The Commission vide Order dated 27.05.2008 accorded in principle approval to the applicant to set up the power exchange. The exchange was operationalized on 22.10.2008. At present WBSEDCL, GUVNL, PFC, GMR, JSW are also equity partners.

(iii) The Commission vide order dated 1.07.2009 accorded in principle approval to the NPEX being promoted by NTPC, NHPC, PFC, TCS to set up the power exchange.

(d): There has been no foreign institutional investor having equity shares in these companies up till now.

(e) & (f): CERC has notified Power market Regulations on 20th January, 2010. At present there is no proposal to amend the Power Market Regulations.